

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 07.02.2022 (MONDAY)

CHENNAI BENCH (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH) No. 32/2021	Sri Ambal Mills Ltd V The Registrar of Companies	S. Palanikumar PCS	Notice served on 10/12/2021 No Appearance

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
2.	TA No. 69/2021(Comp APP(AT)(Ins) No. 209/2020)	Pativandla Srinivas Babu V Jayasiddhi Ganesh Enterprises P Ltd & anr	Snehil Sonam Gautam Singh Anguru Narayana Rao Jana Narayana Vigneshwaran Change of Vakalat Filed (Consent to be Furnished)	R1 Served on 27/09/2021 Varun Srinivasan R2

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT)(CH)(Ins) No. 30/2022 (IA No. 58,59 & 60/2022)	Bank of Baroda V Vijay Kumar Penmetsa & Anr	Pankaj Vivek	
4.	Comp App (AT)(CH)(Ins) No. 41/2022 (IA No. 85,86 & 87/2022)	Bharani Properties and Developers P Ltd V Rajashree Santhanam Liquidator of Anandram Developers P Ltd	R. Sowmya K. Hari Prasath	
5.	Comp App (AT)(CH)(Ins) No. 42/2022 (IA No. 88,89 & 90/2022)	Manohamma Hotel investment P Ltd V Rajashree Santhanam Liquidator of Anandram Developers P Ltd	Adarsh Mohandas	
6.	Comp App (AT)(CH)(Ins) No. 49/2022 (IA No. 98,99 & 100/2022)	Sahadulla M.I. V State Bank of India & Anr	Subhang P. Nair KMD Muhilan Pavitra Venkateswaran	

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
7.	Comp. App (AT)(CH)(Ins) No. 293/2021 & IA no. 625/2021	Thomas George V K. Easwara Pillai RP & 6 Ors	Pradeep Joy Avinash Krishnan Ravi	S. Sethuraman R1 B. Dhanraj Liquidator R2, R5, R6 & R7 Served R3 & R4 Notice Returned
8.	Comp App (AT)(CH) No. 44/2021	Chalasanani Udaya Shankar & 2 Ors V Lexus Technologies P Ltd & 9 Ors	Sri & Associates	G.S. Ramarao Avinash Krishnan Ravi Caveator For R1 -R4 Process fee not filed for R6-R10

9.	TA. No. 79/2021, Comp. App (AT)(Ins) 851/2020	Ashok Kriplani (RP) Vs V. Suresh Kumar & 16 Ors	Sunder Khatri, Shital Khatri and Ritika Achint, Ishwar Mohapatra	Darpan KM, Amrita Sharma R1 Satya Narayan Vashishth & Meena Kumari R5 G.V. Sudhakar, B. Pramod R6 & R6A Tushar Singh and Parthasarathy Bose R12 & R16 Vijay Pal Sharma R15 Mudassi Husain & Satya Vikram- Intervenors Proof not filed for paper publication of Respondents 1B,1C,3A,8C,11A,11B,11 C,11E,11G,13A,13B,13C,1 3D & 13E
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For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
10.	Comp App (AT)(CH)(Ins) No. 145/2021 & IA No. 637/2021	Anu Sharma & 30 ors V Kondishetty Kumar Dushyantha & 3 ors	G. Ganesh Kumar Ramalingam Va.	Chandramouli Prabakar-R1 Pradeep Nayak-R2 Akash Sherwal R3 R4 Served on 14-07-2021.

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2. Website: www.nclat.nic.in

By the order of Hon'ble Member (J)

(Chennai Bench)

For Assistance,

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